

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Hon'ble Chief Justice's Secretariat)

ORDER

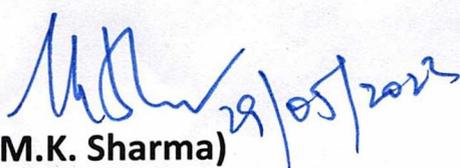
No. 663 of 2023/PSY

Dated: 29-05-2023

In partial modification of Order No.645 of 2023 dated 24.05.2023 the following transfers and postings of Sr. Assistants and Jr. Assistants are hereby made in the interest of administration:

1. M/s. Nuzhat Ara, Sr. Assistant under transfer as Civil Clerk in the Court of 1st Addl. & District Judge, Srinagar is now transferred and posted as Sr. Assistant (District Record Keeper) in the Court of Pr. District & Session Judge, Srinagar vice M/s Binya Rasool.
2. M/s Binya Rasool, Sr. Assistant (District Record Keeper) in the Court of PDJ, Srinagar is transferred and posted as Sr. Assistant (Civil Clerk) in the Court of 1st Addl. & District Judge, Srinagar, vice Sh. Jahangir Ali Bhat.
3. M/s Irtiza Altaf Zargar, Jr. Assistant, under transfer as Judicial Clerk in the office of District Magistrate, Ganderbal, is now transferred and posted as Jr. Assistant (Copyist) in the Court of PDJ, Srinagar vice Sh. Ahsan Ahmad Bhat.
4. Sh. Umer Hayat, Jr. Assistant under transfer as Cr. Clerk in the Court of Sub-Judge, Uri, is now transferred and posted as Jr. Assistant (Copyist) in the Court of PDJ, Budgam against available vacancy.

(By Order of Hon'ble the Chief Justice).


(M.K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

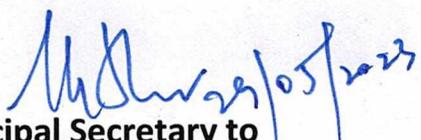
No.: 414-26/PSY-644

Dated: - 29-05-2023

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
.... For information.
4. Pr. District & Sessions Judge Srinagar/ Ganderbal/ Baramulla/ Budgam for information & necessary action.
5. 1st Addl. District & Sessions Judge, Srinagar for information and necessary action.
6. District Magistrate, Ganderbal for information.
7. Sub-Judge, Uri for information.

6. District Magistrate, Ganderbal for information.
7. Sub-Judge, Uri for information.
8. CPC, e-Court, High Court of J&K Srinagar for uploading the same in the High Court website.
9. Director Finance, High Court of J&K and Ladakh, Srinagar.
10. Chief Librarian, High Court wing, Srinagar/Jammu for keeping record.
11. Order Book.


Principal Secretary to
Hon'ble the Chief Justice